

**Central Administrative Tribunal  
Principal Bench**

**CP No.520/2016 in  
OA No.2905/2015**

New Delhi, this the 4<sup>th</sup> day of September, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Adesh Jain S/o Late B.M. Jain, Aged 48 years  
SDE (Civil(AE) O/o CE(Civil)-EP, BSNL  
CTS Netaji Nagar, Delhi-110023.

...Applicant

(By Advocate: Ms. Madhu Tewatia)

Vs.

1. Shri Vinay Sheel Oberoi  
Secretary Ministry of HRD & Department of Education  
Shastri Bhawan, Dr. Rajendra Prasad Road  
Central Secretariat, New Delhi.
  2. Shri Anupam Srivastava, Chairman cum Managing Director  
3<sup>rd</sup> Floor, Bharat Sanchar Bhawan  
Harish Chandra Mathur Lane  
Janpath, New Delhi-110001.
  3. Smt. Sujata Ray, Director(Human Resources)  
Bharat Sanchar Nigam Ltd  
3<sup>rd</sup> Floor, Bharat Sanchar Bhawan  
Harish Chandra Mathur Lane  
Janpath, New Delhi-110001.
  4. Shri R.S. Meena, Controller of Publications  
Department of Publication(MOUD)  
Civil Lines, Behind Vidhan Sabha  
Delhi-110054.
- ...Respondents

(By Advocates: Shri Anil Soni with Ms. Puja Sarkar, Shri Yogesh Sharma and Shri Naresh Kumar Beniwal)

**ORDER (ORAL)**

**Justice Permod Kohli :-**

In view of the order passed in OA No.2905/2015 and MA No.225/2017 today i.e.04.09.2017, learned counsel for the petitioner seeks to withdraw this Contempt Petition at this stage. Dismissed.

**( Uday Kumar Varma )  
Member(A)**

**(Justice Permod Kohli)  
Chairman**

/vb/